


**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

अपर मुख्य न्यायिक मजिस्ट्रेट

कोर्ट नं-२ गाजियाबाद

In the Court of.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
			NIL			The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

  
 अपर मुख्य न्यायिक मजिस्ट्रेट  
 कोर्ट नं-२ गाजियाबाद  
 24.11.16

जुजर मुख्या न्यायिक मजिस्ट्रेट  
कोर्ट नं-7, नारायणाबाद

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE  
FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF  
INDIA)**

In the Court of... A.C.J.M-07 .....

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<u>NIL</u>						

note - court vacant - 16/04/15

prepared by - Shish

जुजर मुख्या न्यायिक मजिस्ट्रेट  
कोर्ट नं-7, नारायणाबाद  
24/11/16

